NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.30/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES:

Mr. Avinash Dekhane

V/s.

M/s. Archivista Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1.)	PRACUI	WAZNIWAR POV.	
(2.)	NAVNE 67	WAZALWAR FOR	AT3 weedhar
(31	ABHAY	WARHWA RESPONDENTS	Pontortalm
4	AJAY	ANTARKAR PCS for	
		Petitioner	5

ORDER C.P. No. 30/397-398/NCLT/MB/MAH/2013

- 1. The Learned Counsel of both the sides are present.
- 2. In respect of C.P. 30/2013 an Additional Affidavit has been filed by the Respondent which was served on the Petitioner, seeking time to file a Counter Affidavit. The Counter Affidavit can be filed on or before 20.04.2017. Leave is granted to the other side to file Rejoinder to the Counter Affidavit if any is required, within a week's time.
- In respect of C.P. 11/2014 Affidavit of Service is on record. A Reply from the other side has been filed. For filing of Rejoinder Two weeks time is granted.
 To be filed on or before 20.04.2017.

 On completion of these pleadings, let this matter be fixed for hearing on 29.06.2017 after the Court Vacation is over. Date is duly communicated to both the sides.

Dated: 07.04.2017

Sd/-M.K. Shrawat Member (Judicial)